MR. CHAIRMAN: The Finance Minister to move the Appropriation (Vote on Account) Bill, 2003, the Appropriation Bill, 2003 and the Appropriation (No.2) Bill, 2003 Bills for consideration.

SHRI JASWANT SINGH: Sir, before I do so, firstly, I would like to say that I will convey, what the hon. Member has said, to the hon. Minister of Telecommunication. महिलाओं के साथ हम कोई भेदभाव नहीं होने देंगे। ...(खबधान)...

कुमारी मैबल रिबेलो : मेदभाव हो रहा है।...(व्यवधान)...

श्रीमती सरोज दुवे : उद्योगपतियों को 8 परसैंट पर देते हैं और महिलाओं को 12 परसैंट पर देते हैं।...(व्यवद्यान)...

श्री सुरेश पचौरी: सर, इन्होंने जी0पी0एफ0 की ब्याज दर में कमी की है और जो डिफेंस की अनयूटिलाइज्ड मनी है ...(ब्यवघान)...

श्री सभापति : पथौरी जी, आगे बहुत चांसिज़ हैं, ऐसी बात नहीं है कि चांसिज़ नहीं हैं।...(व्यवधान)... बैठिए, मैं अलाऊ नहीं करुंगा।...(व्यवधान)... मैं अलाऊ नहीं करुंगा।...(व्यवधान)... मैं अलाऊ नहीं करुंगा।...(व्यवधान)... Nothing will go on record. ...(Interruptions)... मैं हनेशा महिलाओं को प्रोटेक्शन देता हूं, मेरी बात सुन लीजिए, और विश्त मंत्री जी से भी कहूंगा कि वे भी महिलाओं को प्रोटेक्शन देते रहें।

THE APPROPRIATION VOTE ON ACCOUNT BILL, 2003

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH): Sir, I beg to move:-

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2003-2004, as passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

MR. CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 to 4 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JASWANT SINGH: Sir, I move:-

"That the Bill be returned."

The question was put and the motion was adopted.

THE APPROPRIATION BILL, 2003.

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH): Sir, I move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2002-2003, as passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

MR. CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JASWANT SINGH: Sir. I move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE APPROPRIATION (NO.2) BILL, 2003.

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH): Sir, I move:-

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2001, in excess of the amounts granted for those services and for that year, as passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.